## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No.   | T.P. No. | Purpose | Section       | Name of the Parties<br>M/s. / Mr.           |
|---------------------------|----------|---------|---------------|---------------------------------------------|
| CP(IB) No.55/<br>BB/ 2017 | -        | Hearing | Rule-6 of IB. | Om Engineering Company Vs Falcon Tyres Ltd. |

| SL.<br>NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |  |  |  |
|------------|-------------------------------------|------------------------|-----------|--|--|--|
| Ι.         | SANGEETHA.M.S<br>8123246442         | Operational Creditor   | Boyer     |  |  |  |

Counsel for petitioner is present. None appeared for respondents.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)